

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

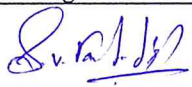
PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No. 58/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No. 66/2011
NAME OF THE COMPANY	VBC Ferro Alloys Ltd
NAME OF THE PETITIONER(S)	Ramesh Chandra
NAME OF THE RESPONDENT(S)	VBC Ferro Alloys Ltd
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. V. VANSHI KRISHNA	Adv.	svkama kush@gmail.com 8919448958	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Raju for V. S. Raju for Respondent, B	Advocate	Vbraju1@gmail.com 9849120947	

Heard Shri S.V. Vanshi Krishna, Ld. Counsel for the Petitioner and Shri V.B. Raju, Ld. Counsel for the Respondent.

The case was instituted in the year 2011 in the then CLB and transferred to this Bench on its constitution in the year 2016. There are several developments taken place in the meanwhile and the case was heard and reserved for orders.

Since Hon'ble Member (Technical) is transferred, and due to paucity of time, the case could not be decided by the same Bench and therefore the case is reopened and posted for final hearing on 26.02.2018.


Member (T)


Member (J)

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